

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1682

Dated:-15.03.2018

In terms of Rule 14 of SRO 53 dated 01.03.2007 read with High Court Order No. 302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge Allowance in favour of the following Judicial Officers, @ 5% of the minimum of the pay scale of the Additional post held (as stated in Col.3), for the period (as stated at Col. No. 4), against their respective names:-

S.No. -1-	Name of the officer with present place of posting S/Shri -2-	Name of the court of which additional charge was held -3-	Charge allowance sanctioned for the months of -4-
1	Sanjay Dhar, Registrar General, High Court of J&K	Additional Charge of court of Additional District Judge Anti-Corruption, Jammu while posted as Spl. Judge Anti-Corruption, Jammu.	Feb.,2015 (one month)
2	Ashok Kumar Koul, (District & Sessions Judge Retired)	Additional Charge of court of Additional District Judge Anti-Corruption, Jammu while posted as Spl. Judge Anti-Corruption, Jammu.	Feb,2016 and March,2016 (two months).
3	Rashid Ali Dar, (District & Sessions Judge Retired)	Additional charge of the court of Additional Sessions Judge, Srinagar while posted as PDJ, Srinagar.	From Jan, 2017 to March, 2017 (three Months).
4	Shujat Ali Khan, Principal District Judge, Ganderbal	Additional charge of the court of Additional Sessions Judge, Baramulla while posted as PDJ, Baramulla	for the months of Sept, 2014 to Nov.,2014; Jan.,2015 to April,2015 and June,2015 (seven months).
5	Syed Tauqeer Ahmad, Principal District Judge, Anantnag	Additional Charge of the court of Additional Sessions Judge, Baramulla while posted as PDJ, Baramulla	for the months of Aug, 2015 and Oct.,2015 (two Months).
6	M.S.Parihar, 1 st Additional District Judge, Jammu	Additional Charge of the Court of Additional District Judge, Jammu while posted as 1 st ADJ, Jammu	for the months from. Sept, 2014 to May 2015 (nine months).



7	Sikender Azam, Additional District & Sessions Judge, Kathua	Additional Charge of District Judge (Bank Cases), Srinagar while posted as Special Judge TADA/POTA, Sgr.	for the months of Jan.,2015, Feb.2015, April,2015, May, 2015 and June, 2015.
8	Sobha Ram Gandhi, Pr. Distt. & Sessions Judge, Reasi	Additional charge of the court of Additional DJ (Bank Cases), Srinagar while posted as Additional Sessions Judge, Srinagar.	for three months i.e. Aug. 2015 Nov.,2015 and December, 2015
9.	Javaid Ahmad Jeelani, Chief Judicial Magistrate, Budgam	Held the additional charge of Court of Sub Judge / Spl Mobile Magistrate, Budgam while posted CJM, Budgam.	From August, 2016, to November,2016 (four months)
10	Dinesh Gupta, DMM(T) Kathua (Now CJM, Leh).	Additional charge of the court of Munsiff, Kathua while posted as DMM(T) Kathua.	for five months i.e. Aug. 2015, Sept.,2015 , Oct., 2015, Nov.,2015 and December, 2015
11	Parvin Pandoh, Munsiff, Katra.	Additional charge of the Court of 3 rd Additional Munsiff, Jammu while posted as Munsiff, Jammu	for four months Dec.2014 to March,15 .
12	Adil Mushtaq, Munsiff, Magam.	Additional Special Mobile Magistrate, Awantipora while posted as Munsiff, Jammu.	for three months i.e. Oct., 2015, Nov., 2015 and December, 2015
13	Fayaz Ahmad Qureshi, Munsiff, Baramulla	Additional charge of the Court of Additional Special Mobile Magistrate, Kralpora (Kupwara) while posted as Munsiff, Tangdar.	for eleven months w.e.f. July,14 to Dec., 2014 and From Feb.15 to June, 15.
14	Jehangir Ahmad Bakshi, DMM(T), Sopore	Additional Charge of Munsiff, Aishmquam while posted as Additional Special Mobile Magistrate, Pahalgam.	for eighteen months w.e.f. Jan.,2014 to June, 2015
15	Ms. Tabassum, City Munsiff, Srinagar	Additional charge of Munsiff, Ganderbal while posted as Additional Special Mobile Magistrate, Ganderbal.	for thirteen months i.e. for Feb.2014 to June,2014, Aug.2014 to Sept.2014. Nov.,14, Dec.,14, March 2015 to April,2015 and June,2015.
16	Raj Kumar, Munsiff, Bani.	Additional Charge of the Court of Munsiff, Basholi While posted as Munsiff, Mahanpur	From Sept, 2015 to December, 2015 (four months)

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17	Iqbal Ahmad Akhoon, Munsiff, Bandipora	Additional Charge of the Court of Munsiff, Bandipora while posted as Munsiff, Additional Special Mobile Magistrate, Bandipora held the additional Charge of the Court of Munsiff Bandipora	For the months w.e.f. Jan,2014 to Oct.,2014.
18	Reyaz Ahmad, Munsiff, Mendhar	Held the additional charge of the Court of Munsiff, Thannamandi while posted as Additional Spl. Mobile Magistrate, Thannmandi.	from Jan.,2014 to Sept.,2014 and Dec.,2014 (Ten months).
19	Manzoor Hussain, Munsiff, Sumbal	Held the additional Charge of the Court of Additional Munsiff, Samba while posted as Munsiff, Samba.	from Oct.2015 to March, 2016 (six months).
20	Altaf Hussain Khan, DMM(T) Anantnag	While posted as DMM(T) Anantnag first held the additional charge of the Court of Munsiff, Shangus and there after held the additional Charge of the Court of Munsiff, Anantnag.	From Jan, 2015 to Dec.2015 (twelve months).
21	Ms. Pooja Gupta, Munsiff,Billawar	Additional Charge of the Court of Additional Spl. Mobile Magistrate, Billawar while posted as Munsiff, Billawar	for four months i.e. Aug., 2015, Sept.2015 Oct. 2015 and Dec., 2015 (four months).
22	Abdul Bari, 1 st Additional Munsiff, Srinagar	Additional charge of the Court of 3 rd additional, Munsiff, Srinagar while posted as Additional Special Mobile Magistrate, (T), Srinagar also held the	for three months i.e. March,2017 to May,2017
23	Mudasur Farooq, Munsiff, Bhaderwah	Additional Charge of the Court of Additional Spl. Mobile Magistrate, Pahalgam while posted as Munsiff, Aishmqam	For Aug., 2015, Oct.2015 and Dec.,2015 (three months).
24.	Shri Ajay Kumar, [DMM(T), Udhampur]	Additional Charge of Munsiff, Ramban While posted Munsiff, Addl. Mobile Magistrate, Ramban	For August, 2017 (one month).

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25	Jyoti Bhagat, Munsiff, Samba	Additional charge of the Munsiff, Court Mahore while posted as Munsiff, Reasi	From Sept., 2015, to Dec., 2015 (four months)
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By Order.

Permod Kumar
15/3/18
(Permod Kumar)

Deputy Registrar (G.S.)

No:- 63653-63/GS

Dated:-15.03.2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice.
2. Secretary to Hon'ble Administrative Judge District Jammu/Srinagar /Baramulla/ Ganderbal / Kathua/Leh/Bandipora/ Rajouri/ Samba/ Anantnag/ Reasi.

.... for information of His Lordship

3. Principal District & Sessions Judge Jammu/Srinagar /Baramulla/Ganderbal / Kathua /Leh/Bandipora/ Rajouri/ Samba/ Anantnag/ Reasi.
4. Concerned Officers _____.
5. Chief Accounts Officer, High Court of J&K.

..... for information and necessary action

Permod Kumar
15/3/18
Deputy Registrar (G.S.)